

**HIGH COURT OF KARNATAKA
BENGALURU**

November 23, 2021

NOTIFICATION

All Writ Petitions challenging the Vires of Act, Rules and Statutory Regulations shall be heard and decided by the Division Bench having roster at the Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR (JUDICIAL)